International Gas Ltd. have signed a document—Principles of Cooperation, which envisages joint evaluation of opportunities in India for exploration and production of hydrocarbons.

(c) The two companies intend to jointly evaluate various Blocks which may be offered by Government under the New Exploration Licensing Policy. It is, therefore, not feasible to indicate the areas of exploration at this stage.

Sale of HSD Defunct Companies

883. SHRI CM. IBRAHIM: Will the Minister of PETROLEUM AND NAURAL GAS be pleased to state:

- (a) wheter any racket has been unearthed involving sale of high speed diesel in huge quantities to extinct or defunct companies who resold it at high profit in open market; and.
- (b) if so, whether any collusion between officials of public sector oil companies has been established indicating findings of the inquiries and investigations made therein?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) and (b) Some customers who were obtaining petroleum products on concessional sales tax basis are alleged to have been diverting these products for the purpose other than the intended use thereby evading sales tax. Central Bureau of Investigation (CBI) has registered a case in the matter on 23*d May, 2000 at Gandhinagar, Gujarat.

Clearance of applications for LPG Connections in Kerala

884. SHRI V.V. RAGHAVAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that there are more than 8 lakh applications pending in Kerala for fresh LPG connections;
- (b) whether it is a fact that he had promised that the backlog of applications upto 31 st December, 1999 will be cleared by the end of the year 2000; and
 - (c) if so, the steps being taken to fulfil this promise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) to (c) Total waiting list registered with LPG distributors of Public Sector Oil Marketing Companies as on 1.12.1999 in Kerala was 8.63 lakhs, and same will be liquidated by end of the calendar year 2000. In the State of Kerala, 2.3 lakhs new LPG connections have been released during the period, January—May, 2000.